(b) The gross ste	orage capacity of t	he
Gandikota Reservoi	r as proposed by t	he
Andhra Pradesh (	Government is 6,1	00
MCFT for irrigating	g 75,000 acres of lar	ıd.

Written Answers

(c) Pulivendla Canal project does not form part of the Tungabhadra High Level Canal Stage II Scheme. However, the project envisages utilisation of 4.5 TMC of Tungabhadra waters.

DRUGS PRODUCED AT THE INDIAN Drugs and Pharmaceuticals Ltd.

### \*51. SHRI C. ACHUTHA MENON: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) what are the products scheduled to be produced at the Indian Drugs and Pharmaceuticals Ltd. this year and in what quantities;
- (b) how far the plant will make the country self-sufficient with regard to our requirements of any of the drugs now being produced there; and
- (c) how do the prices of the drugs produced at this factory compare with the prices of the similar drugs which are produced by other drug houses now being sold in the country?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) A statement showing the tentative production targets fixed in November 1967 is laid on the Table of the House. But due to various technical difficulties and teething troubles these targets may not be achieved in full. (See below)

(b) With the plants at Rishikesh and Hyderabad achieving full production, the country is likely to become self-sufficient in penicillin, tetracyclines, INH and Diethyl carbamazine citrate and nearly self-sufficient in streptomycin and some sulpha drugs.

(c) They are comparable.

#### f ( 1211/ STATEMENT

Production targets prepared in November. 1967

Tonnes

(i) Antibiotics Project, Rishikesh—

1. Streptomycin sulphate . 44.2 2. Sodium Penicillin 17.5

3. Procaine Pencillin 22.0

4. Tetracycline base	•	6.5
5. Tetracycline HCL		4.3
6. Oxytetracycline HCL		4.3
7. Chlortetracycline HCL		4.3
8. Nystatin .		3.75

# (ii) Synthetic Drugs Plant Hyderahad.

(11) Synthetic Drugs Plant, Hyderavad.—						
I.	Phenacetin .			80,00		
2.	Sulphanil amide		•	40.00		
3.	Sulphagaunidine		•	104.00		
4.	Sodium Sulphacyl		•	40.00		
5.	Sulphadimidine		•	224.00		
6.	Vitamin B1.		•	24.00		
7.	Vitamin B2.			4.00		
8.	Folic Acid .			0.8		
	Amidopyrine Analgin	•	•	40.00		
ıı.	INH			21.6		
12.	Nicotinamide		•	16.0		
13.	Piperazine adipate	:	•	40.0		
14.	Diethyl carbamazi	ne				
	citrate .	•	•	24.0		
15.	Phenobarbitone		•	8.0		

### (iii) Surgical Instruments Plant, Madras-

The production and sale of surgical instruments (including family planning instruments) of the total value of about Rs. 30 lakhs and execution of job orders of the value of Rs. 10 lakhs.

#### SILVER JUBILEE T.B. HOSPITAL, K. W. CAMP, DELHI

\*52. SHRI P. C. MITRA: Will the Minister of HEALTH, FAMILY PLAN-NING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Silver Jubilee T. B. Hospital at Kingsway Camp in Delhi has got provision for 1200 beds with only one T.B. Specialist who is also functioning as the Hospital Superintendent there and as such, most of the patients of the hospital do not receive attention of the Specialist;

(b) whether it is also a fact that at a distance of hardly two furlongs from this there is the Hospital Vallabhbhai Patel Chest Institute with large number of Chest Specialists and other Specialists engaged for research in diseases of the chest but for want of enough scope of research works there they devote their energies in manufacturing certain chemicals;

(c) if the answers to parts (a) and (b) above be in the affirmative, whether there is any proposal for coordination between these two neighbouring institutions for proper utilisation of the talents as well as treatment of the patients in Silver Jubilee T. B. Hospital?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN (SHRI DEVELOPMENT SATYA NARAYAN SINHA) : (a) No, Sir.

- (b) No. Sir.
- (c) Does not arise. There is sufficient cooperation between these two Institutions and the facilities in either are available to the other.

# **ग्रायकर विभाग में स्वचालित म**शीनें

- \* 53. श्री जगत नारायण : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या आयकर विभाग में स्व-चालित मशीनों का प्रयोग करने का कोई प्रस्ताव सरकार के विचाराधीन है ;
- (ख) यदि हां, तो कलकत्ता, बम्बई तथा मद्रास जैसे नगरों में ऐसी मशीनों के एक युनिट द्वारा कितने क्लर्कों का काम किया जा सकेगा; और
- (ग) क्लर्को को प्रति वर्ष वेतन आदि के रूप में कितनी राशि दी जाती है और उसी काम को करने के लिए इन मशीनो पर चऋवृद्धि व्याज, अवक्षयण, किराया, शुल्क तथा अन्य चालन व्यय सहित कितना व्यय करना पड़ेगा?

†[AUTOMATIC MACHINES IN THE INCOME Tax Department

- \*53. SHRI JAGAT NARAIN : Will the Minister of FINANCE be pleased to state:
- (a) whether there is any proposal consideration to under Government's introduce automatic machines in the Income Tax Department;
- (b) if so, the work of how many clerks will be performed by a unit of such machines in the cities like Calcutta, Bombay and Madras; and
  - (c) how much amount is paid to these clerks as salaries, etc., per annum and how much expenditure including

compound interest, depreciation, rental tees and other working charges, will be incurred on these machines to do the same amount of work?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) जी नहीं। तथापि, यह उल्लेख कर दिया जाय कि कुछ अधिक बडे केन्द्रों में वेतन के मामलों में कर-गणना की जांच, उन अभिकरणों/कम्पनियों से संगणक कुछ समय के लिए किराये पर लेकर की जाती है, जिनके पास यह सुविधा उपलब्ध है। केन्द्रीय सांख्यिकीय संगठन में उपलब्ध संगणक सुविधा का उपयोग अखिल भारतीय राजस्व सांख्यिकी के संकलन के लिए किया जाता है।

(ख) और (ग) यह प्रश्न नहीं उठता क्योंकि कलकत्ता, बम्बई अथवा मद्रास में आयकर विभाग में इस प्रकार की कोई मशीने नही लगायी गयी है।

†[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir. It may be mentioned, however, that tax calculations in salary cases are being checked in some of the larger centres by hiring computer-time from agencies/companies which have the facilities. The computer facility the Central Statistical available with Organisation is being utilised for the compilation of All India Revenue Statistics.

(b) and (c) Do not arise as no unit of such machines has been set up at Calcutta, Bombay or Madras in the Income-tax Department.]

RAIDING OF A HOUSE IN NEW DELHI

- \*<sub>54.</sub> SHRI K. P. SUBRAMANIA MENON: Will the Minister of FINANCE be pleased to state:
- (a) whether the attention of Government has been drawn to the news-item published in the Statesman, dated the 21st May, 1968 to the effect that the officials of the Directorate of Revenue Intelligence raided a house in the South Extension Area in New Delhi and seized a large amount of U. S. Dollars, Indian currency and smuggled luxury goods;